

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Excise Appeal No.11284 of 2016

(Arising out of OIO-VLD-EXCUS-000-COM-0029-15-16 dated 29.02.2016 passed by Commissioner of Central Excise, Customs and Service Tax –Valsad)

Banibrata Lahiry

C/O, Ucb India P Ltd, Plot No. 132/2,
Gidc, Vapi,-Gujarat

...Appellant

VERSUS

Commissioner of Central Excise –Valsad

Third Floor, Adarashdham Building, Vapi-Daman Road,
Vapi, Gujarat-396191

....Respondent

APPEARANCE:

None appeared for the Appellant

Shri A.R. Kanani, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 08.03.2024

DATE OF DECISION: 08.03.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 11283 of 2016.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha